CIRCULATION

PRAECIPE DETAILS								
COURT ROOM – 46								
CORAM- THE CHIEF JUSTICE AND SHRI SANDEEP MARNE, J.								
DATE – 18/06/2025								
Sr.No.	AS/ OS	CASE NO	NAME OF ADVOCATE	Circulation Granted For				
1	AS	FAST/8457/25	ARETE JURIS	23/06/25				
2	AS	PIL/41/21	ANTURKAR	30/06/25				
3	AS	WP/5108/25	DESAI DESAI CARRIMJEE	23/06/25				
4	OS	WPST/17574/25	KADAM & COMPANY	27/06/25				
5	OS	APPEAL(L)/22628/22	P & A LAW OFFICES	14/07/25				
6	os	APPEAL/571/19 IN ARBITRATION PETITION/990/16	AJAY LAW ASSOCIATES	08/07/25				
7	OS	IA(L)/8145/24 A/W IA/(L)/4590/24 IN COMM. APPEAL(L)/4123/24	R & P RASHMIKANT & PARTNERS	30/06/25				
8	OS	IA(L)/8572/24 A/W IA/(L)/4588/24 IN COMM. APPEAL(L)/21477/23	R & P RASHMIKANT & PARTNERS	30/06/25				
9	OS	PIL(L)/13314/25	ABHIJIT KASAR	01/07/25				
10	OS	PIL/51/17	BHAGVANJI RAIYANI	15/07/25				
11	OS	PIL(L)/29665/22	BHAGVANJI RAIYANI	22/07/25				
12	os	PIL/119/09	JANHIT MANCH	MATTER ALREADY LISTED ON WEEKLY FINAL HEARING BOARD				
13	os	WP/2565/05	JANHIT MANCH	MATTER ALREADY LISTED ON WEEKLY FINAL HEARING BOARD				

CIRCULATION

				MATTER ALREADY LISTED	
14	00			_	
14	OS	WP/2445/04	JANHIT MANCH	ON WEEKLY	
				FINAL HEARING	
				BOARD	
15	os	PIL/51/2012	BHAGVANJI RAIYANI	MATTER	
				ALREADY LISTED	
				ON WEEKLY	
				FINAL HEARING	
				BOARD	
16	OS	CP/82/2010 IN PIL/37/10	BHAGVANJI RAIYANI	21/07/25	
				21/0/125	
	REJECTED CIRCULATION				
				DETAILS NOT	
17	os	WP/111/2021	BHAGVANJI RAIYANI	GIVEN IN THE	
L T	03	VVF/III/ZUZI		PRAECIPE	
				PRAECIPE	